

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Misc Application in Disposed of Cases No. 118/2025  
In  
Original Application No. 1014/2024**

**IN THE MATTER OF:**

**Satbir Kichhana**

**.....PETITIONER**

**VERSUS**

**State of Haryana & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 08.10.2025)**

**Satbir Kichhana**

**.....PETITIONER**

**VERSUS**

- 1.** State of Haryana, Through District Magistrate, Kaithal  
Room No. 201-202, 1st floor, Mini Secretariat, Kaithal-136027  
Email: [dcktl@hry.nic.in](mailto:dcktl@hry.nic.in) (Respondent No.1)
- 2.** Divisional Forest Officer, Kaithal  
Gobind Colony, Adarsh Nagar, Kaithal, Haryana 136027  
Email: [pccf-hry@nic.in](mailto:pccf-hry@nic.in) (Respondent No.2)
- 3.** Estate Officer, HSVP, Kaithal  
HSVP Division Office, Sector 12, Kaithal, Haryana  
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- 4.** Executive Officer, Municipal Council, Kaithal  
Mini Secretariat, 1st Floor, Kaithal, Haryana, 136027  
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- 5.** Regional Officer, HSPCB, Kaithal  
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